THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) Ministry of Road Transport and Highways has formulated a note for Cabinet on Creation of an eco-system for voluntary and environment friendly phasing out of unfit and old polluting vehicles.

Construction of toll road from Pali to Palanpur, Rajasthan

†150. SHRI NEERAJ DANGI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- the name of the firm commissioned by National Highways Authority of India (NHAI) to get the toll road from Patli district to Palanpur in Rajasthan constructed, the details thereof;
- (b) whether it is a fact that the degradation of quality in the construction of NH-62 by NHAI has been probed by Central Road Research Institute (CRRI); and
 - (c) if so, the details of the investigation report?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) M/s Beawar-Pali-Pindwara Tollway Limited (Formerly M/s L&T BPP Tollway Ltd.) had constructed 4-Lane of Beawar-Pali-Pindwara Section.

(b) and (c) Yes Sir. Detailed investigation about quality of construction of the National Highway-62 was entrusted to Central Road Research Institute (CRRI) by NHAI. CRRI conducted detailed investigation on the stretch and observed that the pavement had developed potholes, stripping, raveling, rutting, cracks as well as settlement in the considerable length. Accordingly, CRRI suggested for relaying and micro surfacing in the bituminous/ surface layer based on the magnitude of distresses. Concessionaire had completed all the treatment works as suggested by CRRI.

Drawbacks reported by CRRI in road construction

- †151. SHRI NEERAJ DANGI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- the drawbacks reported by Central Road Research Institute (CRRI) in its examination related to construction, the details thereof;
- (b) the details of estimated cost to eliminate the serious drawbacks as stated by CRRI in its examination;

[†]Original notice of the question was received in Hindi.

- (c) whether it is a fact that in spite of receiving the report on the irregularities in construction of the said road by CRRI, National Highways Authority of India has issued the completion certificate and given permission for toll collection; and
 - (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) The Central Road Research Institute (CRRI) carried out investigation of 4-laning of Beawar - Pali - Pindwara stretch in the State of Rajasthan and observed Potholes, Striping, Ravelling, Rutting, Aligator cracks, Settlements, etc. This work was executed on BOT (Toll) mode, therefore, as per provisions of concession agreement, the entire responsibility of Operation and Maintenance including rectification of any kind of defects lies with the Concessionaire. The Provisional Completion Certificate was issued prior to the investigation carried out by CRRI.

Privatisation of Shipping Corporation of India

- 152. SHRI K.K. RAGESH: Will the Minister of SHIPPING be pleased to state:
- (a) whether the Shipping Corporation of India (SCI) is being privatized;
- (b) if so, the details thereof;
- (c) whether any private overseas bidders have approached for SCVs stake;
- (d) if so, the details thereof; and
- (e) whether any concrete measures are under consideration to ensure supply of items of strategic importance such as crude oil etc. in the event of war or national emergency, in the background of SCI privatization?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) to (d) Yes, Sir. CCEA in its meeting held on 20.11.2019 accorded "in - principle" approval for strategic disinvestment of Government of India's shareholding of 63.75% in SCI along with transfer of management control to a strategic buyer. Transaction Advisor and Legal Advisor have been appointed by the Government for the transaction. The TA and LA are taking appropriate steps for processing the transaction.